

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1652
ANSWERED ON:16.12.2013
CLEANING OF DAMAN GANGA RIVER
Jardosh Smt. Darshana Vikram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any representation from the Union Territory (UT) of Daman to include Daman-Ganga River under National River Conservation Plan (NRCP) to eliminate pollution from this river;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) whether the Government has directed the administration of UT of Daman to coordinate with the State Government of Gujarat while preparing proposal for elimination of pollution from Daman Ganga River; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) No, Sir.

(b) Does not arise.

(c) & (d) This Ministry is supplementing the efforts of the State Governments in pollution abatement of polluted stretches of various rivers under the National River Conservation Plan (NRCP). The stretch of river Daman Ganga from Vapi downstream to its confluence with the sea has been identified as polluted by Central Pollution Control Board. The Administrator, Daman was requested in February, 2013 to formulate the proposal for pollution abatement/conservation of river Daman Ganga as per the Guidelines of this Ministry for preparation of Detailed Project Reports under the NRCP. However, no proposal for abatement of pollution in river Daman Ganga at Daman has been received in this Ministry for consideration under the NRCP.